

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI
OA No. 2881/2018
&
MA No. 3224/2018
MA No. 3225/2018**

New Delhi, this the 19th day of February, 2019

Hon'ble Mr. Pradeep Kumar Member (A)

1. Shri Parvesh Singh
S/o Sh. Balwan Singh,
R/o House No. 208,
Lal Dora, Near Primary School,
Devali Gaon, Delhi-110062
Aged-29 years, Group C
Designation-Conductor
Mobile No. 97735554649
2. Shri Govind Pratap Singh,
S/o Sh. Bhoop Singh
R/o House no. L-20/49
Gali no 6, Ghonda, Jai Prakash Nagar,
North Delhi-110053
Age- 34 years, Group- C
Desgination- Conductor
Mobile no. 9773554649
3. Shri Vijay Chandra,
S/o Sh. Ramesh Kumar
R/o House No. 232, B-2 Block
Sultan Puri, C Block,
Delhi-110086,
Age-30 years, Group C
Desgination- Conductor
Mobile no. 9773554649
4. Shri Anil Kumar,
S/o Sh Ram Kumar,
R/o D-9, Gali no 6
Panchal Vihar, Karawal Nagar,
Delhi-110094
Age-29 years, Group-C
Desgination- Conductor
Mobile no. 9773554649
5. Shri Ravinder Kumar
S/o Sh Suresh Chand,
R/o House No. C-374,

Near State Bank Of India,
 New Seema Puri,
 Delhi-110095
 Age-30 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649

6. Shri Ashish Kumar
 S/o Sh. Inder Singh,
 R/o House No. 284
 Near Mata Wali Gali,
 Rajput Mohalla, Ghonda,
 Delhi-110053
 Age-28 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649
7. Shri Mohamad Latif Khan,
 S/o Mohamad Rafik Khan
 R/o B-48, Chungi No.2
 Lal Kunwa, Jaitpur,
 Delhi-110044
 Age-29 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649
8. Shri Lalit Kumar,
 S/o Sh Sukhbir Singh
 R/o House No. 474
 Village Mundka,
 Near New Rana Public School,
 Delhi-110041
 Age-35 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649
9. Shri Dildar,
 S/o Kaisar Ali
 R/o 518, Gali no. 5,
 Mustafabad, Delhi-110094
 Age-29 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649
10. Shri Sachin Kumar,
 S/o Sh. Mahavir
 R/o House No A-31
 Near Prem Nagar
 Delhi-110042
 Age-28 years, Group-C
 Desgination- Conductor
 Mobile no. 9773554649

.....Applicants

Versus

1. Government of NCT of Delhi
Through its Secretary
Directorate of Employment,
Government of NCT of Delhi
5-Shamnath Marg, Delhi-110054
2. Delhi Transport Corporation,
Through Chairman & Managing Director,
Government of NCT of Delhi
I.P. Estate, New Delhi-110002

.....Respondents

(By advocate : Mr Ayush Kumar)

O R D E R (O R A L)

Mr. Pradeep Kumar Member (A):

MA No.3224/2018

MA seeking exemption from filing official translation is allowed.

MA No. 3225/2018

MA for joining together under Section 4(5)(A), 4(5)(B) is allowed.

OA No. 2881/2018

1. Heard Mr Ayush Kumar learned counsel for the respondents. There was no appearance on behalf of the applicants.
2. The applicants felt aggrieved that they were not called for the interviews by the respondent, Delhi Transport Corporation (DTC) for short term contractual appointment as a Conductor. This was ventilated in this OA.

3. They were perhaps aggrieved that those having a registration number later to them were called, whereas the applicants were left out.
4. Learned counsel for the respondents mentioned that the counter has already been submitted wherein it is brought out that all 10 applicants have since been called for interview during the period 10.08.2018 to 24.08.2018. The said selection has since been finalized and out of the 10 applicants, the applicant at serial number 3,4,6,9 and 10 have been selected also for their engagement in DTC on short term contract basis for a period of one year and offer letters to this effect have also been issued in September and October, 2018.
5. In view of foregoing, nothing survives in the instant OA and this may be the reason that applicants are not presenting themselves in some of the last hearings.
6. Matter has been heard at length. The following relief was sought by the applicants:-

“To direct the Respondent no 2 to take a decision on the Applicant’s representations dated 17.07.2018 and allow the applicants to participate in the selection process for the post of Bus Conductor.”

7. In view of the foregoing (Para 4 & 6 supra), nothing survives in the instant OA. The same is dismissed as infructuous. No costs.

**(Mr. Pradeep Kumar)
Member (A)**

